

Historical Section, on operations in which Armed Forces of undivided India took part;

(b) the titles, the theatres of war the volumes comprise;

(c) how many copies of each volume are printed;

(d) how these copies have been disposed of; and

(e) the work that remains to be done by the Inter-Service Historical Section?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) to (e). A Statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 98.]

#### Death of I.A.F. Officers in U.K.

\*727. Shri Joachim Alva: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that two Indian Air Force Officers of the rank of Flight Lieutenants were killed on the 26th July, 1957 in a Canberra Jet crash at Abington Pigots near Royston, Herfordshire, United Kingdom;

(b) what will be the rate of *ex-gratia* and other kinds of payments to the widows or dependants of the deceased officers; and

(c) the number of fatal accidents of Officers and men in the I.A.F. during 1957 so far in India and abroad?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Two officers were killed on the 25th July, 1957.

(b) Both the deceased officers were bachelors. Claims to dependant's pension from their dependants will be considered under the rules. It is not possible to indicate at this stage the quantum of award which may be admitted. The payment will be under the rules and not *ex-gratia*.

(c) Six.

#### Leakage of Budget Proposals

\*728. { Shri D. C. Sharma:  
Shri T. E. Vittal Rao:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 103 on the 16th May, 1957 and state the progress up-to-date, of the proceedings in the criminal case filed in connection with the leakage of taxation proposals contained in the Budget for 1956-57?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The case is still pending in the Court.

#### मलारी के पास प्राप्त स्थिति बिन्दु

\*730. श्री भक्त दर्शन : क्या शिक्षा और बैंक निक गवेषणा मंत्री ७ सितम्बर, १९५६ के अतारंकित प्रश्न संख्या १४३५ के उत्तर के सम्बन्ध में सभा-पटल पर एक ऐसा विवरण रखने की कृपा करेंगे जिसमें गढ़वाल जिले के मलारी ग्राम के पाम जिन हमशान स्थानों का पता लगा था उन के बारे में एकत्र जानकारी दी हुई हो ?

शिक्षा तथा बैंक निक गवेषणा मंत्रालय में राज्य मंत्री (डा० का० ला० श्रीवाली) : अभी तक स्थान का निरीक्षण सम्भव नहीं हो सका है। स्थान का निरीक्षण होते ही एक विवरण सभा पटल पर रख दिया जायेगा। यह कार्य अक्टूबर १९५७ से पहले पहले ही जायेगा।

#### Eastern Frontier Rifles

\*731. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Eastern Frontier Rifles of West Bengal have been deputed to Manipur;

(b) the average monthly expenditure borne by the Manipur Administration on account of the Eastern Frontier Rifles since their arrival at Manipur;

(c) whether it is a fact that the Eastern Frontier Rifles have been engaged on police duty on the borders of Manipur; and

(d) whether the importation of the Eastern Frontier Rifles has delayed or suspended the scheme of expansion of the Manipur Rifles?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) Rs. 63,000/- appx.

(c) Yes.

(d) There is no scheme for the expansion of Manipur Rifles.

#### Mineral Areas

\*732. Dr. Ram Subhag Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have compiled information about the mineral areas in the country; and

(b) if not, the reasons for delay?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). The Geological Survey of India has been compiling information about the mineralised areas in the country for over a hundred years now. This information is published in the Department's Records, Memoirs and Bulletins regularly and is based on the data obtained by its officers in the course of the geological surveys conducted by them during the field season. The Department was strengthened somewhat in the first Five Year Plan period and is being further expanded in the second. The compiling of such data is a continuing process.

#### Displaced Persons in Andaman Islands

\*733. { Shri Raghunath Singh:  
Shri Subodh Hasda:

Will the Minister of Home Affairs be pleased to state:

(a) how many displaced persons have been rehabilitated in Andaman Islands during the last three months; and

(b) whether they have been put up in camps or provided with housing accommodation?

The Minister of Home Affairs (Pandit G. B. Pant): (a) 898 persons (221 families).

(b) They have been provided with temporary accommodation in Middle and North Andamans where they are to be settled, pending the construction of permanent houses.

#### State Bank of India

\*734. Shri H. N. Mukerjee: Will the Minister of Finance be pleased to refer to the answer given to Unstarred Question No. 1287 on the 20th December, 1956 and state:

(a) whether the ex-Managing Director, State Bank of India, who resigned on the 1st September, 1956, has already been paid the gratuity of Rs. 2 lakhs; and

(b) whether the question will be re-examined if the payment has not already been made?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Out of a gratuity of Rs. 2 lakhs sanctioned to Shri S. K. Handoo, the ex-Managing Director of the State Bank of India, a sum of Rs. 50,000/- has actually been paid to him on the 1st October, 1956 and a sum of Rs. 1,37,984/- has been paid to Government towards income-tax and super-tax in respect thereof, pending final adjustment after the tax liability has been settled.

(b) Does not arise.